

NOTICE

The recognized Courier Services of good repute may submit their willingness for being engaged by the High Court, Allahabad & Lucknow Bench for delivery / service of Notices / Summons as contemplated in Rule-9 of the Code of Civil Procedure, 1908.

The willingness along with rates & service area may be submitted within 07 (seven) days of publication of this Notice (i) by hand or through post in the Office of the Registrar (Protocol), High Court, Allahabad, (ii) by FAX at 0532-2420317 or (iii) via e-mail at ashishsrivastava.rp@gmail.com.

(Ashish Kumar Srivastava)
Registrar (Protocol)
High Court, Allahabad
22.11.2015